

(a) the number of ships called at Calcutta, Bombay and Madras Ports during the last three years ;

(b) whether the Calcutta Port Authority has submitted any proposal for implementation in the Seventh Plan period for the improvement of the Port ; and

(c) if so, the details of the steps taken or proposed thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) :

(a) The number of ships called at Calcutta, Bombay and Madras Port during the last three years is as under :—

Port	1983-84	1984-85	1985-86
Calcutta	810	761	869
Haldia	419	455	562
Bombay	3,956	4,193	4,218
Madras	1,438	1,522	1,617

(b) The Calcutta Port Trust have already submitted their Plans for implementation during the Seventh Plan period for improvement of the Port. An outlay of Rs. 139 crores has been provided by Government for Plan Schemes of Calcutta Port Trust as per details given below :—

(i) Calcutta	Rs. 47 crores
(ii) Haldia	Rs. 62 crores
(iii) Comprehensive Scheme for improvement of draught in the Hooghly Estuary	Rs. 30 crores

	Rs. 139 crores

(c) The following schemes have so far been sanctioned for implementation :—

	(Rs. in crores)
(1) Second Oil Jetty	35.71
(2) Replacement of Tug 'Malati'	2.50

(3) Replacement of Tug 'Stalwart' 4.10

(4) Replacement of River Survey Vessel 'Pathfinder' 6.50

(5) Replacement of Mobile Cranes 1.90

(6) Container Handling Facilities at Calcutta 10.36

(7) Comprehensive Scheme for improvement of draughts in the Hooghly Estuary. 40.50

Jurisdiction of New Railway Division at Sambalpur

6186. SHRIMATI JAYANTI PATNAIK
Will the Minister of TRANSPORT be pleased to state :

(a) the total kilometres of railway lines which fall under the jurisdiction of the newly created Railway Division at Sambalpur in Orissa ;

(b) the different rail routes that come under the jurisdiction of the above Railway Division :

(c) the total acres of land acquired/demarcated for the establishment of Sambalpur Railway Division ; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) & (b) The jurisdiction of Sambalpur Division has not yet been finalised.

(c) No land has yet been acquired/demarcated for the establishment of Sambalpur Railway Division.

(d) Does not arise.

Survey of Rail Links in Orissa

6187. SHRIMATI JAYANTI PATNAIK : Will the Minister of TRANSPORT be pleased to state :

(a) the names and the number of the proposed rail links in Orissa for which survey has been sanctioned ;

(b) the distance of each proposed line ;

(c) by which time the survey of each line is expected to be completed ; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Survey for Khurda Road-Bolangir Rail line has been sanctioned.

(b) 295 Kms. approximately.

(c) In 1986-87,

(d) The progress of the survey upto March '86 is 71%.

Proposal for a Bridge Over River Mahananda on Boudh Kiakata Road in Orissa

6188. SHRI RADHAKANTA DIGAL: Will the Minister of TRANSPORT be pleased to state :

(a) whether Government of Orissa has submitted a proposal for construction of a bridge over river Mahanda on Boudh-Kiakata Road under inter-state or economic importance loan scheme during the Seventh Plan ;

(b) if so, the details thereof ; and

(c) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) No, Sir.

(b) & (c) Do not arise.

Rates for Dry Docking of Fishing Trawlers at Visakhapatnam Port

6189. SHRI T. BALA GOUD :
SHRI MURLIDHAR MANE :

Will the Minister of TRANSPORT be pleased to state :

(a) whether Government have raised the rates for dry docking of fishing vessels at Visakhapatnam Port ;

(b) the reasons why the affected parties were not consulted by the Port Trust Authorities ;

(c) the rates for dry docking which were prevalent in 1985 and the rates since 1st February, 1986 ; and

(d) the steps being taken to reduce and rationalise such rates for dry docking of fishing trawlers ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Yes Sir, The revision of the slip-way rates was given effect from the 14th November, 1985.

(b) The revision of the slipway charges was inevitable consequent on the increase in wages, inflationary trends in prices of stores etc. Actually expenditure on maintenance of slipway operations was more than the revenue. As such the Port Trust Board approved the increases in rates, fixed earlier in 1979, and their proposal was accepted.

(c) A statement is attached.

(d) As the rates were revised on 'no profit no loss' basis to meet the increased cost of operation from time to time, no reduction is considered possible.